

fiscal incentives by way of reduction in duties have been given to the component industry, from time to time, so as to affect reduction in component prices.

Land acquired by National Aluminium Company in Dhenkanal District of Orissa

2971 SHRI LAKSHMAN MALLICK : Will the Minister of STEEL AND MINES be pleased to state:

(a) the total area of land acquired by National Aluminium Company in Dhenkanal district of Orissa;

(b) whether compensation has been paid to the farmers whose land has been acquired by NALCO for the Alumina plant; and

(c) the details of the mode of payment of compensation made to each farmer?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) The total area of land acquired by National Aluminium Company Limited for the Aluminium Smelter and the Captive Power Plant in Dhenkanal district is 1689.28 acres.

(b) Yes, Sir.

(c) Payment of compensation to individual farmers is done by the State Government through the District Collector concerned.

Extension of Central Laws to Sikkim

2972. DR. KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state the number of Central laws extended to Sikkim so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): 98 Central Acts have so far been extended to the State of Sikkim.

3606 LS—8

Service Facilities for imported Colour TV sets

2973. SHRI MOHAMMED ASRAR AHMAD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a large number of colour T.V. sets have been imported in recent months but adequate service facilities are not available for them and there are also no spare parts for such sets; and

(b) if so, how the problem is proposed to be solved?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b). Owners may avail of the following facilities regarding import of spares:

(i) The importer of a Colour TV (CTV) set under the OGL-gift scheme was permitted to import connected accessories and accompanying spares.

(ii) The Import Policy for 1982-83 permits all actual users to import components for repair.

Government Service to one person in Family

2974. SHRI JITENDRA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some State Governments have issued executive orders for fixing priority in the fresh recruitment to Class III and IV posts/service to the candidates whose families have not even one member in the organised employment/Government service and also whose family's annual income does not exceed Rs. 6,000/-;

(b) if so, the names of such States with particulars thereof;

(c) whether Government propose to introduce the provision at the Centre and in the States where the same has not so far been applied; if so, the time by which it will be introduced; and

(d) if not, the reasons for the same?